

Central Administrative Tribunal
Principal Bench

(b)

OA No.1037/94

New Delhi Dated: 14.09.94

Sh. N.V. Krishnan, Vice-Chairman (A)
Smt. Lakshmi Swaminathan, Member (J)

Nawab Singh Mathur,
S/o Sh. Sunder Lal,
R/o C-32, Chhajjupur, Babarpur,
Shahdara, Delhi. ...Applicant

(By Advocate Sh. A.K. Trivedi, though none appeared)

Versus

Union of India through the
Secretary, Ministry of
Environment & Forests,
Parivar Bhawan, C.G.O. Complex,
B Block, Phase-II, Lodi Road,
New Delhi-110 003. ...Respondent

(By Advocate Sh. D.C. Saxena, though none appeared)

ORDER(ORAL)

Hon'ble Mr. N.V. Krishnan:-

This matter has been listed for possible
final hearing today. As none is present for the
applicant, the O.A. is dismissed.

✓

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)

(N.V. Krishnan)
VC(A)

Sanju